

ताकि उनको मुनासिब तौर पर इसके लिए सजा दी जा सके ?

Shri M. C. Chagla: I have already answered the question so far as immunity from criminal court is concerned. That is governed by the Geneva Convention.

Ships Carrying Cargoes to North Vietnam

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*1618. **Shri Jyotirmoy Basu:**
Shri Chittaranjan Roy:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that ships which carried cargoes to North Vietnam after the 25th January, 1966 and which have been disqualified will not be allowed to carry cargoes financed by U.S. Aid;

(b) whether Government have accepted such restrictions without any protest;

(c) if so, the reasons therefor; and

(d) whether Government have made any attempts to establish normal trade relations with Cuba and North Vietnam?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (d). As stated in the Lok Sabha in answer to Question No. 1293 on September 2, 1965 in accordance with the U.S. Law governing 'foreign assistance', our agreements with the United States Agency for International Development (USAID) provide that no goods may be financed thereunder which are transported on any ocean vessel designated by AID ineligible to carry AID financed commodities. This ineligibility applies according to U.S. regulations, *inter-alia*, to ships which have called at Cuban ports after January 1, 1963 or at North Vietnamese ports after January 25, 1966.

An aid-giving State takes such steps as it considers necessary in its own national interest and the exclusion of certain categories of ships from the carrying of its aid cargoes could be one such step. It is, however, not in any way a restriction, on the Government of India, and the question of our accepting or protesting about it does not arise. The U.S. restrictions on shipping in no way affect our trade relations with Cuba and North Vietnam, which are determined by our own national interests, as has been explained several times in the House.

Shri Jyotirmoy Basu: Sir, about the middle of this year the United States Government informed the Indian Government that ships which carry cargo to North Vietnam after 25-1-1966 will not be allowed to carry U.S. cargo to this country. Under the circumstances, may I know whether in accordance with this U.S. ban the Government of India has communicated to their ministries, departments and public sector undertakings, those who handle such cargoes, copies of the report issued by the U.S. Department of Commerce, Maritime Administration, giving the list of banned vessels for information and necessary action?

Shri M. C. Chagla: I did not quite follow the question. Is the hon. Member referring to departments in India?

Shri Jyotirmoy Basu: Yes.

Shri M. C. Chagla: The question arises in the United States.

Shri Jyotirmoy Basu: I shall repeat the question. May I know whether in accordance with the U.S. ban the Government of India has communicated to its ministries, departments and public sector undertakings, those who are handling such cargoes, copies of the report issued by the U.S. Department of Commerce, Maritime Administration, and list of

banned vessels for information of the Government of India Departments etc. etc. for necessary action?

Shri M. C. Chaglia: All those who are concerned with foreign aid from the United States are conversant with this ban.

Shri Jyotirmoy Basu: Have you issued any circular to our ministries and departments?

Shri M. C. Chaglia: I do not know whether it was specifically communicated, but I am sure all those who deal with foreign aid, particularly foreign aid from the United States know about this ban.

Shri Jyotirmoy Basu: I take it that you have circulated it. Now, my second question is this. India is a member of the Control Commission, but in spite of that India is continuously sending materials and equipment, which could be well termed as war materials. Under the circumstances, may I know (a) whether the Government is considering trading with both Vietnams or stop it altogether, and (b) whether to find market for our finished goods to tide over the present crisis the Government would consider sending trade delegations to Cuba and North Vietnam?

Shri M. C. Chaglia: The position with regard to trade with North Vietnam and Cuba has been explained in this House several times.

Shri Jyotirmoy Basu: That is not acceptable because you have said that the goods.....

Mr. Speaker: Order, order. The hon. Member must hear the Minister. He must allow the Minister to answer.

Shri Jyotirmoy Basu: The Minister has been saying that if we sell goods to North Vietnam they would find their way to China. Under the circumstances, would he consider stopping

trade with Nepal who are having more trade relations with China?

Shri M. C. Chaglia: We are dealing here with North Vietnam and Cuba. As far as Cuba is concerned, we send jute to Cuba and there is no restriction. The only restriction is about lethal weapons and we are not sending any lethal weapons to this country. With regard to North Vietnam, I have explained to the House that the reason for having no trade with this country is that we find that goods sent to North Vietnam find their way to China. The question of Nepal does not at all arise here.

Shri Jyotirmoy Basu: If that is the reason, you must stop trading with Nepal also. Why give a cock and bull story?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): We stopped trade with North Vietnam in 1962. It has nothing to do with the present ban.

An hon. Member: Why did you stop?

Shrimati Indira Gandhi: Whatever the reason, it was stopped.

An hon. Member: What was the reason?

Shrimati Indira Gandhi: The reason has already been given by the Minister of External Affairs. The question now is whether it was done because of this particular law being passed in the U.S. our stopping of trade is not connected with that in any way.

Shri Jyotirmoy Basu: You have been forced to have no trade relations with North Vietnam. If you are honest enough, you must do that with Nepal also. Do not try to defend U.S. ban. You went to America and there you said that Johnson is a man who seeks peace. So what can we expect of you?

Shri Chintamani Panigrahi: May I know whether since January, 1966 the Government of India have sent any cargo to North Vietnam and whether the Government of India propose not to have any trade relations with North Vietnam as they are having today with South Vietnam on the plea that any trade with North Vietnam would pass on to China?

Shri M. C. Chagla: As the Prime Minister pointed out, we have no trade relations with North Vietnam after 1962 and the same position continues till today. It is not something new. In 1962 we stopped the trade with North Vietnam and it continues.

Shri Chintamani Panigrahi: Does the Government propose to review its trade relations with North Vietnam?

Shri M. C. Chagla: The Government can always review its policy but there is no need for it now. The reason behind this policy is that China should not benefit from the trade we have with North Vietnam.

Shri Jyotirmoy Basu: Government do not have the guts or courage to stand up to the United States.

Shri Indrajit Gupta: In the reply to the main question we understood the hon. Minister to say that this requirement of the American law did not put a restriction in any way on us and we are free to act as we like according to our national interest. Therefore, I would like to know from him whether in the light of our repeated professions of non-alignment we consider it to be in our national interest not to trade with North Vietnam on the ground that what we send may go to China, but carry on trade with South Vietnam where the goods may easily go to the United States Armed Forces which are conducting the war there. Is it in our national interest to do so?

Shri M. C. Chagla: We are sending any lethal weapons . . . (Interruptions). May I finish the answer? We

are not sending anything to South Vietnam which is of a type which will help the war effort of any country.

Shri Indrajit Gupta: What kind of non-alignment is this?

Shri Lobo Prabhu: May I know whether it is not in our national interest that we recognise our obligations to the United States, which has been very generous to us with help . . . (Interruptions). Should we not recognise our obligation to the United States and put a complete ban on trade with both Cuba and North Vietnam? . . . (Interruptions).

Mr. Speaker: We will go to the next question. Shri Ram Kishan.

Shri Lobo Prabhu: Sir, my question has not been answered.

Mr. Speaker: I have gone to the next question.

Chinese Red Guards on N.E.F.A. Border

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- *1619. **Shri Ram Kishan:**
Shri Yajna Datt Sharma;
Shri Jagannath Rao Joshi;
Shri Hukam Chand Kachwal;
Shri P. N. Solanki;
Shri K. P. Singh Deo;
Shri Girraj Saran Singh;
Shri Srinibas Misra;
Shri Virendrakumar Shah;
Shrimati Sushila Bohatgi;
Shri Hem Barua;
Shrimati Tarkeshwari Sinha;
Shri Bal Raj Madhok;
Shri Hardayal Devgun;
Shri Kanwar Lal Gupta;
Shri Ram Singh Ayarwal;

Will the Minister of External Affairs be pleased to state:

(a) whether the attention of Government has been drawn to a news-item appearing in the 'Indian Express' of the 20th June, 1967 that Chinese Red Guards are active along the N.E.F.A. border;

(b) whether it is a fact that the Red Guards are carrying on their activities for a cultural revolution by